

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 603/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. AV Processors Pvt. Ltd.

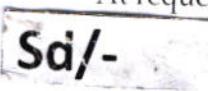
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Amenda Sawant	Adv for Petitioner	

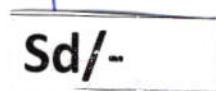
ORDER

CSP 602/230-232/NCLT/MB/MAH/2017
CSP 603/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 23.11.2017.

 **Sd/-**

V. NALLASENAPATHY
Member (Technical)

 **Sd/-**

B.S.V. PRAKASH KUMAR
Member (Judicial)